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Title: Statement regarding_Status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Department of Revenue, Ministry of Finance.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri Pranab Mukherjee, in pursuance of Direction 73-A of Directions by the Speaker, Lok Sabha vide Lok Sabha Bulletin Part II, dated 1 st September, 2004, I deem it my privilege to lay a Statement on the status of implementation of recommendations contained in 12th Report of Standing Committee on Finance (15th Lok Sabha) on Demands for Grants for the financial year 2010-11, relating to the Department of Revenue, Ministry of Finance.

The Standing Committee on Finance presented the 12th Report to Lok Sabha on 19th April, 2010.

In the 12th Report, the Committee deliberated various issues of revenue through both direct and indirect taxes and made fifteen recommendations, where action was called on the part of the Government. Some of the main recommendations are setting up of Tax Information Exchange System (TINXSYS), computerization/networking of VAT, collection of direct taxes, fall in indirect tax collection, arrears of revenue and appeals, outstanding audit observations of internal audit, manpower shortage, lack of data-base in CBEC and TDS collections, etc. The action taken replies on these recommendations were furnished to the Committee through Lok Sabha Secretariat in two parts on 2nd June, 2010 and 13th July, 2010.

The Statement reflecting the current status of implementation of the recommendations contained in the 12th Report of Standing Committee on Finance is being laid on the Table of the House.

I would not like to take the valuable time of the House to read out the contents of the Statement. I would request that these may be taken as read.